

Name of the Corporate Debtor: International Mega Food Park Limited; Date of Commencement of CIRP: 28-02-2019; List of Creditors as on: 16-05-2026; Name of IP: Mr. Sumat Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10336

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	1097175726	5	1097169203	49.69	0	6523	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	176179786	8	145810876	6.60	0	30368910	0	Annexure 4
5	Operational creditors (Workmen)	2	75936	2	36300	0.00	0	39637	0	Annexure 5
6	Operational creditors (Employees)	25	3715777	25	2157378	0.10	0	1755461	0	Annexure 6
7	Operational creditors (Government Dues)	3	51476601	2	32931140	1.49	0	10841551	7703910	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	65	312675607	57	165780403	7.51	0	146895202	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	767962761	2	764345590	34.61	0	3617171	0	Annexure 9
Total		110	2409262194	101	2208230890	100.00	0	193524455	7703910	